

Declaration of Assets and Liabilities

Year 2025-26

I, Rewati Raman Singh son of Late Parmanand Singh aged about 49 years, belonging to Stenographer & Private Secretary Services and presently working as Pricipal Private Secretary, Bihar Legislative Assembly Secretariat, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name (S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
			Kumari Sujata	Mayank Tushi		
(I)	Cash	50,000/-	60,000/-	Nil	Nil	Nil
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	State Bank of India BVM, Patna Total Rs. 70,000/-	Central Bank of India & HDFC 10,000/- 40,000/-	State Bank of India, Patna Total Rs. 30,000/-	Nil	Nil
(III)	Bonds, Debentures and Shares in Companies	SBI Mutual Fund - 3,000/- PM	Nil	Nil	Nil	Nil
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No. 1. 515688032- Rs. 9,510/- p.a. 2. 513200957- Rs. 5,553/- p.a. 3. HDFC LIFE - 23015820 Rs. 15,062/-	LIC Policy No. 1. 515688033- Rs. 4,491/- p.a.	Nil	Nil	Nil
(V)	Motor Vehicles (details of make, etc.)	Bajaj Platina Motercycle BR01AQ-5755	Nil	Nil	Nil	Nil
(VI)	Jewellery (give details of weight and value)	30 gm Gold	100 gm Gold 350 gm Silver	Nil	Nil	Nil
(VII)	Other assets, such as values of claims/ interests	Altroz (Four Wheeler) BR01JW-2190	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
			Kumari Sujata	Mayank Tulsi		
(I)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	Nil	5444 sft Topchanchi, Dhanbad	Nil	Nil	Nil
(II)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	1761 sft Danapur 979	Nil	Nil	Nil	Nil
(III)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(IV)	Houses/Apartments , etc. -Location(s) -Survey/door number(s) Extent(Total measurement) -Current market value	Agrani Homes Real Marketing- 4,50,000/- Daffodil City Mahua Bag Patna	Nil	Nil	Nil	Nil
(V)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on 01.02.2026
(a)	(i) Loans from Banks	HDFC Frezar Road, Patna Personal Loan	40,00000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil

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	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to department dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments government transport (including aircraft and helicopter(s))	Nil	Nil
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	Income Tax Filed A-Y 2025-26 PAN No. BIWPS8555D	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No :-

Gender :- (M/F)

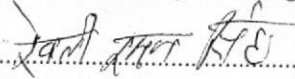
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.; Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: Rewati Raman Singh

Designation: Principal Private Secretary

Department: **Bihar Legislative Assembly Secretariat,
Patna**

Place- **Patna**

Date: *13/2/20*

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.